

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA/021/01223/2018

Date of Order : 11-03-2019

Between :

P.Rajasekhar S/o Late P.Suguna Rao,
Aged about 55 years, Gr. 'B ',
Occ : Divisional Signal & Telecom Engineer,
SC Railway, Rail Nilayam, 7th Floor,
Sec'bad, R/o Railway Quarters No.955/4,
South Lallaguda, Mettuguda, Sec'bad.Applicant

AND

1. Union of India rep by its
Ex-Officio Principal Secretary,
M/o Railways, Rail Bhavan,
Raisina Road, New Delhi-110001.
2. The Director (Estt) & (GP),
Railway Board,
M/o Railways, Rail Bhavan,
Raisina Road, New Delhi-1.
3. The General Manager, S.C.Railway,
H.Q. Office, 3rd Floor, Rail Nilayam,
Sec'bad.
4. The General Manager (P),
Headquarters Office, Personnel Department,
4th Floor, Rail Nilayam, Sec'bad.
5. M.Nagaiah S/o Not known,
Occ : Divisional Signal & Telecom Engineer (Projects),
O/o Deputy Chief Signal & Telecom Engineer (Projects),
Microwave Centre, S.C.Railway, Sec'bad-500025.Respondents

Counsel for the Applicant: Mrs.K.T.Durgamba

Counsel for the Respondents : Mr.N.Srinatha Rao, SC for Rlys

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER

THE HON'BLE MR.B.V.SUDHAKAR, ADMINISTRATIVE MEMBER

(Oral Order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member)

Heard Mr.N.Srinatha Rao, learned Standing Counsel for Respondents.

Applicant's counsel not represented.

2. OA No.1128/2018 was earlier filed by the same applicant in the first instance. Subsequently through another Advocate OA No.1223/2018 was filed for the very same relief. As the applicant cannot file two OAs for the very same relief, OA No.1223/2018 is dismissed as not maintainable. Consequently MA No.39/2019 also stands dismissed.

3. No order as to costs.

(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER

(JUSTICE R.KANTHA RAO)
JUDICIAL MEMBER

Dated : 11th March, 2019.
Dictated in Open Court.

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